

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 9

C.P. (IB)/708(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.06.2024**

NAME OF THE PARTIES : **Anusuya International Pvt. Ltd.**

For Applicant : C.S. Nitmish Bawgera

Section 10 of IBC

ORDER

Counsel for the Applicant requests for time for filing consent of the new IP to act as IRP. **List on 19.06.2024 for consent of IP.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

RV